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IN THE HIGH COURT OF DELHI AT NEW DELHI

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RFA 77/2024

SMT. JAGJEET KAUR

..... Appellant

Through: Mr. Shagun Agarwal, Advocate
(98100480083)

versus

SMT. PATVINDER KAUR

..... Respondent

Through: Mr. R.S. Juneja, Advocate (through vc)

CORAM: MS. KAUSHLYA VERMA, REGISTRAR

ORDER

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15.04.2024

RFA 77/2024 & CM APPL.5708/2024

1. Respondent has been served.
2. Mr. R.S. Juneja, Advocate has put in appearance for the respondent and submits that he has not been supplied with a complete case file.
3. Learned counsel for the respondent was directed to drop his e-mail and mobile number on the chat-box so as to enable the learned counsel for the appellant to furnish copy of appeal.
4. However, no e-mail or mobile number has been furnished.
5. Learned counsel for the respondent is directed to contact Mr. Shagun Agarwal, Advocate (98100480083) for the purpose of receiving copy of the present case.
6. Vakalatnama on behalf of the respondent be filed within two weeks.
7. List this matter before the Hon'ble Court on 16.05.2024.

REGISTRAR

APRIL 15, 2024/vk